

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

OA 1159/98

Y New Delhi this the 15th day of October, 1999.

Hon'ble Shri S.R. Adige, Vice Chairman (A)  
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

K.K.Kapoor,  
Inspector(Air Customs Officer),  
IGI Airport, New Delhi.

(By Advocate Ms Menu Mainee  
proxy counsel for Sh.R.S.Mainee )

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..Applicant

versus

Union of India through :

1. The Secretary to the Govt. of India, Ministry of Finance, Department of Revenue, North Block, New Delhi.
2. The Commissioner, Central Excise & Customs, C.R. Building, Indraprastha Estate, New Delhi.
3. The Deputy Commissioner(P&V), Office of Commissioner, Central Excise & Customs, C.R. Building, Indraprastha Estate, New Delhi.

..Respondents

(By Advocate Shri R.R.Bharti )

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman(A)

Applicant impugns the charge sheet dated 11.2.1994 on the ground, inter alia, of inordinate delay and prays for review of his case for promotion/ad hoc promotion.

2. We have heard proxy counsel for the applicant, Ms Menu and respondents counsel Shri Bharti.
3. Shri Bharti has submitted a letter dated 14.10.99 addressed to him which is taken on record, in which, the Commissioner of Central Excise has granted extension of time upto 30.11.99 to complete the enquiry.
4. In a catena of orders, the Supreme Court has deprecated the practice of Court/Tribunal, interdicting the disciplinary proceedings at interlocutory stages, and in view of the fact the Commissioner of Central Excise himself has directed to

complete the enquiry by 30.11.99, we would not be justified  
~~in~~ interfering with the chargesheet at this stage.

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5. we dispose of this OA, noting that the Commissioner of Central Excise has directed to complete the enquiry by 30.11.1999, and in the light of this fact, we call upon the disciplinary authority to pass appropriate orders in accordance with law/rules on the enquiry report by 31.1.2000 positively. No costs.

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)  
Member (J)

R. Adige  
(S. R. Adige)  
Vice Chairman (A)

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